

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8985/2013

(Arising out of impugned final judgment and order dated 17-08-2011 in WB No. 32456/1994 passed by the High Court Of Judicature At Allahabad)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD (DEAD) THR LRS

Respondent(s)

WITH

SLP(C) No. 8937/2013 (XI)

SLP(C) No. 8986/2013 (XI)

Date : 10-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Imtiaz Ahmed, Adv.
Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
Ms. Amra Moosavi, Adv.
For M/S. Equity Lex Associates, AOR

For Respondent(s) Mr. Rajinder Mathur, AOR
Mr. S.K. Tyagi, Adv.

Ms. Ishwarya Bhati, AAG
Mr. Akshat Kumar, AOR

Mr. Praveen Jain, AOR

UPON hearing the counsel the Court made the following
O R D E RList these matters on a non-miscellaneous day in the 2nd week of February, 2018.(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT(SUMAN JAIN)
BRANCH OFFICER

